

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 20th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 26 of 2009

Southern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

Appeal No. 27 of 2009

Western Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

Appeal No. 28 of 2009

North Eastern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

the learned counsel for the State Commission undertakes to file his comprehensive reply Written Submissions in all these Appeals. As undertaken, he is directed to file his Written Submissions on or before 27.02.2013 after serving copy on the other side. He also requests to make his short submissions on the strength of his Written Submissions to be filed on behalf of the Commission. Accordingly, he is permitted to make his submissions on the next date of hearing.

Post the matter for Reporting Compliance and for further submissions if any on **28.02.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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